

### **Press Note**

The Law Commission of India has noted a newspaper article titled "BCCI must come under RTI Act: Law Commission" appeared in the Times of India dated 12 February 2018. It is hereby clarified that during the interaction with the newspaper, it was conveyed that a draft report on the feasibility of bringing BCCI under the purview of RTI Act, prepared by the Commission, is in the preliminary stage and is yet to be discussed by the Commission in its meeting(s), and not that the report is ready for submission to the Government, as published in the article.

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Government of India  
Department of Legal Affairs  
Law Commission of India  
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New Delhi - 110 003  
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Forwarded to the Director General (M&C), Press Information Bureau, Government of India, Shastri Bhawan, New Delhi for issuing the Press Note and giving it wide publicity.

  
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